

IN THE HIGH COURT OF JHARKHAND AT RANCHI

(Civil Miscellaneous Appellate Jurisdiction)

M.A. No. 469 of 2018

.....
MAGMA HDI, General Insurance Co. Ltd. Appellant

Versus

Rupa Devi & Ors. Respondents

With

M.A. No. 544 of 2018

.....

Smt. Rupa Devi & Ors. Appellants

Versus

Vijay Singh & Anr. Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

05/Dated: 05/04/2021.

On the joint prayer of learned counsel for the parties, put up these cases on 23.04.2021.

In the meantime, parties are directed to exchange their pleadings.

(Kailash Prasad Deo, J.)

R.S.